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(b) if so, the measures taken to control this disease afficiently in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) No, Sir. However, to control TB, the Government has introduced the Revised National TB Control Programme with World Bank assistance and the Revised strategy will be implemented in 102 districts of the country over the next 3 years, with objective of achieving a cure rate of 85% in these districts againts the national average of 30%.

Revival of Sick Units

4892. SHRI ARJUN SETHI: SHRI CHADA SURESH REDDY: SHRIMATI JAYANTI PATNAIK: SHRI R. SAMBASIVA RAO: SHRI RAGHUVANSH PRASAD SINGH: SHRI CHANDU LAL AJMEERA: SHRI M. RAJAIAH: DR. RAVI MALLU: SHRI MOINUL HASSAN: SHRI RAMACHANDRA MALLICK: SHRI SUNIL KHAN: SHRI V.V. RAGHAVAN: DR. SAROJA V.: KUMARI MAMTA BANERJEE : SHRI SUSHIL KUMAR SHINDE : SHRI ADITYANATH: SHRI HARIKEWAL PRASAD: SHRI LAKSHMAN CHANDRA SETH: SHRI BACHI SINGH RAWAT 'BACHDA' : PROF. RITA VERMA: SHRIMATI GEETA MUKHERJEE: SHRI RANJIB BISWAL: SHRI INDERJIT SINGH RAO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the details of sick Chemicals and Fertilizers units in the country;
- (b) whether there is any scheme under consideration of the Government to revive the performance of all the sick units of Chemicals and Fertilizers;
 - (c) if so, the details thereof, State-wise, unit-wise;
- (d) the stage at which each of the projects is pending and the progress so far made in clearance thereof;

- (e) the time by which these are likely to be revived and the estimated expenditure likely to be incurred thereon:
- (f) whether the Government propose to set up a new plant in the premises of Gorakhpur Fertiliser plant; and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) to (e) The desired information regarding the sick undertakings under the administrative control of the Ministry of Chemicals & Fertilizers is as under:—

DEPARTMENT OF CHEMICALS & PETROCHEMICALS

Indian Drugs & Pharmaceuticals Lts. (IDPL):

IDPL has, at present, three manufacturing units located at Gurgaon (Haryana), Rishikesh (U.P.) and Hyderabad (A.P.); and two wholly owned subsidiaries located at Chennai (Tamilnadu) and Muzaffarpur (Bihar). The Company was formally decleard sick on 12.8.92. A revival package prepared by the IDPL Management and vetted by the IDBI, Mumbai was approved by the BIFR on 10.2.94. As IDPL could not achieve the targetted levels of production, sales and profitability in the year 1994-95; the first year of its revival operations, the company suggested modifications in the package. The Government, therefore, decided to approach BIFR. BIFR, in turn appointed, Industrial Development Bank of India (IDBI), Mumbai as the Operating Agency for a techno-economic viability study for long-term rehabilitation measures for IDPL. Thereafter, various efforts have been made to finalise rehabilitation package for the company. On 1.6.98, IDPL submitted a new revival package with cut-off dates as on 30.9.98, 31.12.98 and 31.3.99. This package is under examination of the Government.

Hindustan Antibiotics Ltd. (HAL):

HAL is located at Pimpri, Pune, Maharashtra. HAL has been declared as a Sick Industrial Company by BIFR on 31.3.97 and IDBI was appointed as an Operating Agency to suggest measures for rehabilitations of the Company by BIFR. IDBI is preparing the rehabilitation scheme for the company which is in the advanced stage of finalisation.

Bengal Chemicals & Pharmaceuticals Ltd. (BCPL):

BCPL has four manufacturing units; one each at Maniktala (Calcutta), Panihati (24 Paraganas of West Bengal), Kanpur (Uttar Prades) and Mumbai (Maharashtra).

The revival package approved by BIFR on 28.3.95 is being implemented by the company's management. The company has made gradual and steady progress in the last four years. It is on the path of recovery and progressing according to the BIFR sanctioned revival plan.

Smith Stanistreet Pharmaceuticals Ltd. (SSPL):

SSPL is located at Calcutta, West Bengal, BIFR formally declared SSPL as sick on 21,12,92 and sanctioned a revival scheme on 31.8.94. In a Review Meeting held on 3.7.96, BIFR noted that the performance of SSPL in 1994-95 and 1995-96 was far behind the targets. BIFR took a view that the progress of the company could be watched for some more time. BIFR directed that the projections for the year 1996-97 to 2003-2004 should be re-worked by the company. The revised projections worked out by SSPL and approved by the Board of Directors of the company were submitted to Operating Agency (IIBI) in April, 1997. The report of the Operating Agency received in August, 1997 indicates that SSPL is techno-economically non-viable and even after unprecedented levels of sacrifices and concessions, no viable revival prospects would emerge. The Operating Agency has, therefore, sought the views of the Government whether such unprecedented levels of reliefs/ concessions would be agreeable to the Promoter. While the report of the Operating Agency is under examination in the Department, the Department asked SSPL to submit a feasible alternative proposal. SSPL has submitted a modified scheme to the Department on 28/30th May. 1998. This scheme has been prepared in assocation with Officers and employees of SSPL and is under examination of the Department.

Bengal Immunity Limited (BIL):

BIL is located in Calcutta. It has two manufacturing units; one each at Baranagar (Calcutta) and Deharadun (Uttar Pradesh).

BIFR formally declared B!L as sick on 9.3.93 and sanctioned a rehabilitation scheme on 3,1,95.

BIFR took a review of the progress in the implementation of the sanctioned revival package in the hearing held on 11.1.96 at Calcutta. BIFR directed the

BIL management to prepare a prospective plan for the next five years. BIFR also directed BIL to get a manpower study conducted by a Professional Consultant/Organisation with a view to laying down work-norms and to determine optimum manpower. BIL entrusted the manpower-cumproductivity norms study to the West Bengal Productivity Council. The study report has been received by BIL. The perspective plan submitted to BIFR is lying with UBI for their observation/comments.

DEPARTMENT OF FERTILIZERS

Hindustan Fertilizer Corportion Ltd. (HFC):

Its functional units are located at Barauni (Bihar), Durgapur (West Bengal) and Namrup-I, II & III (Assam). The company also owns an uncommissioned fertilizer project located at Haldia in West Bengal. The company was declared sick by BIFR on 12.11.92. The Government had approved the revamp of Namrup-I, II and III units of the company on 1.10.97 at an estimated fresh investment of Rs. 350 crore. The company has taken necessary steps for implementation of the Revamp Project which is likely to be completed by the year ending 2000. The proposals in respect of the remaining units of HFC, which are to be submitted to BIFR, will be finalised on considerations of unit-wise viability and tie-up of the funding arrangements.

Fertilizer Corporation of India Ltd. (FCI):

Its units are located at Sindri (Bihar), Ramagundam (Andhra Pradesh), Talcher (Orissa) and Gorakhpur (Uttar Pradesh). The company was declared sick by BIFR on 6.11.92. The proposals in respect of the various units of FCI, which are to be submitted to the BIFR, will be finalised on considerations of unit-wise viability and tie-up of the funding arrangements.

Projects and Development India Ltd. (PDIL):

It is besically a design engineering and consultancy organisation having its divisions located at Sindri (Bihar), Baroda (Gujarat) and Head Office at Noida (U.P.). The company was declared sick by BIFR on 17.12.92. The rehabilitation scheme for PDIL was approved by the Government on 29.4.97 and sanctioned by BIFR on 1.7.97. The revival package has been put into implementation. The revival scheme envisaged the following reliefs:

 (i) Conversion of non-plan loan of Rs. 13 crore into 7% non-cumulative preference shares to be redeemed after 7 years. 141

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- (ii) Write-off of accumulated interest/penal interest on GOI loans (upto 31,3,96) amounting to Rs. 44.99 crore.
- (iii) Interest holiday on GOI loans (Rs. 23.06 crore) for a period of two years from 1.4.96.
- (iv) Moratorium of repayment of GOI loan of Rs. 23.06 crore for a period of three years w.e.f. 1.4.96. This will be repaid in six equal annual instalments from 1999-2000.
- (v) Grant of Rs. 13.93 crore (upto 31.3.98) for implementation of Voluntary Retirement Scheme to facilitate enbloc rationalisation of surplus manpower.
- (f) and (g) Government has accorded first stage clearance to Krishak Bharti Cooperative Ltd. (KRIBHCO) on 21.10.97 to set up a modern, standard ammonia/urea plant at Gorakhpur at an estimated cost of Rs. 1370.85 crore, using the existing infrastructure of the FCI plant. The detailed feasibility report of the project has been considered by the appraising agencies.

The proposal will be considered for investment approval as per the prescribed procedure after finalisation of the demand projections for 'N' nutrient in the terminal year of the Ninth Plan and the policy for capacity accretion, which is being reformulated in the light of the recommendations of the High Powered Fertilizers Pricing Policy Review Committee.

Fraud by Travel Agencies

4893. SHRI A.F. GOLAM OSMANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several travel agencies in big cities are engaged in defrauding a large number of persons of their money on the pretext of getting them luctrative jobs in aulf countries:
- (b) if so, the number of cases detected during the last three years;
- (c) the details of agencies against which action has been taken:

- (d) whether the Government propose to bring forward any legislation for foreign going labourers to regulate their recruitment and to look after the welfare of those labourers:
 - (e) if so, the details thereof; and
 - (f) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (f) Information is being collected and will be laid on the Table of the House.

Smuggling of Arms

4894. DR. ASIM BALA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether smuggling of explosive arms has been detected in Andaman Islands:
 - (b) if so, the details thereof; and
- (c) the steps taken by the Union Government to prevent the arms smuggling?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) In a combined Services operation conducted by the Army, Navy and Air Force and the Coast Guard in the Andaman and Nicobar Islands on the 10th/11th February, 1998, 73 gun-runners, two gun boats and two trawlers containing arms and ammunition were captured. The Central Bureau of Investigation has been entrusted with the investigation of the case which is subjudice. Similarly, on the 30th May, 1998, the Indian Navy with the support of Coast Guard intercept two trawlers and 26 persons alongwith some ammunition were apprehended. All the apprehended persons were handed over to the local police at Port Blair for interrogation.

(c) Proper vigilance is being maintained by the Armed Forces for preventing smuggling of arms in the North-Eastern region through Sea routes.

Recognition to Tamilnadu State Health and Family Welfare Society

4895. SHRI VAIKO: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: